

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1576
ANSWERED ON 14.03.2023

RENEWABLE ENERGY TARGETS

1576. SHRI RAGHAV CHADHA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of new and renewable energy potential in Punjab at present, source-wise;
- (b) whether Government proposes any steps to increase the renewable energy capacity in the State and if so, the details thereof;
- (c) the quantum of funds allocated/released and utilized in this behalf during each of the last three years and the current year; and
- (d) the details of proposals sanctioned for various new and renewable energy projects in Punjab during the said period along with the proposals still pending with Government?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

- (a) The details of renewable energy potential estimated for various renewable energy sources in the state of Punjab are as follows:-

(in MW)

Source	Wind Power (@ 120 mtr)	Small Hydro Power	Bio-Energy	Solar Power	Large Hydro	Total
Estimated Potential	278	578	3517	2810	971	8154

- (b) The Government has taken several measures to promote renewable energy in the country including the State of Punjab, including, inter-alia, the following:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission approved with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

(c) The details of funds released as Central Financial Assistance (CFA) by the Ministry of New & Renewable Energy (MNRE) for implementation of various renewable energy schemes/ programmes in the State of Punjab during the last three years and current year i.e. from 2019-20 to 2022-23 (upto 09.03.2023) are given below:

(Rs. in Crores)

Year	Central Financial Assistance (CFA) Released
2019-20	22.22
2020-21	23.34
2021-22	45.78
2022-23 (up to 09.03.2023)	14.00

(d) As per information received from Punjab Energy Development Agency (PEDA), the detail of various renewable energy projects sanctioned in the state of Punjab are given at **Annexure**.

Annexure referred to in reply to part (d) of Rajya Sabha Unstarred Question No. 1576 for 14/03/2023 regarding 'Renewable energy targets'

Source-wise details of Renewable Energy Projects Sanctioned in the State of Punjab

A. Solar

Sr. No.	Date of PPA/ PSA	Name of Trader/SPD	Capacity (MW)	Remarks
1	04.04.2022	Adani Solar Energy AP Three Limited	150 MW	Scheduled Commissioning of the projects is 03.10.2023
2	04.04.2022	Renew DinkarJyoti Private Limited.	100 MW	
3	21.06.2022	SAEL Solar Solutions Private Limited.	50 MW	Scheduled Commissioning of the projects is 20.12.2023
4	23.06.2022	SJVN Green Energy Limited	100 MW	Scheduled Commissioning of the projects is 22.12.2023
5	Signing of PPAs/ PSAs are in process.	CPSU Scheme (NHPC) Solar	400 MW	Scheduling is expected to be achieved by FY 2024-25.
6		CPSU Scheme (SJVN) Solar	700 MW	
7		PM KUSUM Component-A Solar	220 MW	
8		PM KUSUM Component-C Solar	100 MW	
9		1000 MW Solar Power Tender-Projects in India	1000 MW	
10		200 MW Solar Power Tender-Projects in Punjab	200 MW	
11	Under process	PGL Solar PV project Kalanaur	100 MW	Scheduling is expected to be achieved by FY 2025-26
12		SECI Solar	600 MW	

B. Non solar

Sr. No.	Date of PPA/ PSA	Name of Trader/SPD	Capacity (MW)	Remarks
1.	16.11.2012	Dallanwala Non-Conventional Power Generation Pvt. Ltd.	0.6 MW	Expected to be commissioned in FY 2022-23.
2.	05.03.2009	Paradise Hydro (Suppl. PPA on 10.08.2022)	0.35 MW	Expected to be commissioned in FY 2023-24.
3.	22.05.2019	M/s Sukbir Agro Jalkeri	10 MW	Scheduled Commissioning of the projects is 28.02.2023
4.	11.01.2023	M/s Thind Power Pvt. Ltd.	2 MW	Scheduled Commissioning - 21 months from the date of PPA.
5.	Consented	M/s Malbros International Pvt. Ltd	3 MW	Scheduling is expected to be achieved by FY-2024-25.
6.	Consented	M/s Om Sons Marketing Pvt. Ltd.	3 MW	
7.	Interim arrangement in PPA dtd: 27.06.14	M/s Indian Sucrose	30 MW	